percentage of profit during the last three years and what has been that percentage respectively for these years; and

(e) which commodity exported by the State Trading Corporation has fetched the highest amount of money during the last three years?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) to (e). A statement is laid on the Table. [See Appendix I, annexure No. 7].

Heavy Engineering Plant for Orissa

- 60. Shri G. Mohanty: Will the Minister of Planning be pleased to state:
- (a) whether a proposal for setting up a heavy engineering plant in Orissa was submitted by the Government of Orissa during 1961-62;
- (b) whether the proposal has been considered; and
 - (c) the decision taken thereon?

The Minister of Planning and Labour and Employment (Shri Gulzarilal Nanda): (a) No, Sir.

(b) and (c). Do not arise.

Link Deals with Foreign Countries

- 62, Shri Yashpal Singh: Will the Minister of Commerce and Industry be pleased to state:
- (a) whether the State Trading Corporation proposes to have link deals with countries like Sweden, France, West Germany, Tunisia and Jordan to step up exports from India; and
- (b) if so, the items whose export is contemplated under these link deals?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) and (b). The State Trading Corporation have entered into Link Deals with trading organisations in Sweden, Switzerland, France, West Germany, Jordan, Belgium, Tunisia, Italy, Aus-

tria and Finland to step up exports from India and to import essential goods. Items of exports from India are shown in the statement laid on the Table. [See Appendix I, annexure No. 8).

Indian Pilgrims to Tibet

63. Shri Yashpal Singh: Will the Prime Minister be pleased to state whether any applications were received by the Government of India from tis citizens wishing to visit Tibet for pilgrimage or for any other purpose following the termination of the Sino-Indian Trade Agreement of 1954?

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): Since the expiry of the Sino-Indian Trade Agreement of 1954, some applications have been received from pilgrims wishing to visit Kailash and Man-No requests for visits to srover. Tibet have been received by the Government of India from Indian traders. Pilgrims have been advised that in view of the lapse of the 1954 Agreement facilities provided by the Agreement are no longer available. would be required to observe formalities normally prescribed for travel from one country to another, including the possessions of a duly-visaed passport.

Slum Clearance

- 64. Shri Yashpal Singh: Will the Minister of Works, Housing and Supply be pleased to state:
- (a) whether it is a fact that many State Governments failed to utilize fully the allocations made to them to clear slums; and
- (b) if so, whether any change in policy in regard to clearance of slums is contemplated by the Central Government?

The Minister of Works, Housing and Supply (Shri Mehr Chand Khanna):
(a) Yes; but the State Governments taken together have utilised 78 per cent. of the revised Second Plan

allocation of Rs. 12.90 crores under the Slum Clearance Scheme.

(b) The Government propose to watch the result of recent liberalisations in the Scheme e.g. an increase in the ceiling cost of accommodation provided under the scheme by about 10 per cent., permission to utilise the Scheme funds for Slum Improvement and construction of Night Shelters etc. before further reviewing this matter.

Kathmandu-India Highway

- 65. Shri P. Venkatasubbaiah: Will the Prime Minister be pleased to state:
- (a) whether it is a fact that the Kathmandu-India Highway (Tc)bhuvau Rajpath) was damaged by heavy rains;
- (b) whether repairs have been done to make the road fit for vehicular traffic;
- (c) if so, the amount spent on repairs; and
- (d) how the expenditure has been shared between our Government and the Government of Nepal?

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): (a) Yes, Sir.

- (b) Yes, Sir.
- (c) Approximately Rs. 3 lakhs.
- (d) The entire cost was met from the funds provided under India's Aid Programme in Nepal.

विस्लो में सूती कपड़ा मिलें ूबी कछवाय : ६६. बाम रामचन्त्र बड़े :

क्या **अस ग्रीर रोजगार** मंत्री यह बताने की कृपा करेंगे कि :

(क) इस समय दिल्ली में कितनी सूती कपड़ा मिलें हैं ;

- (ख) इन मिलों में कितने मजदूर काम कर रहे हैं ;
- (ग) इन में से स्थायी तौर पर बहाल गजदूरों की संख्या कितनी है ; ग्रौर
- (घ) दिल्ली की कितनी सूती कपड़ा मिलों ने कपड़ा मजूरी बोर्ड की सिफारिश लागू कर ली हैं झौर उन के नाम क्या हैं ै?

श्रम भौर रोजगार मंत्रालय में श्रम मंत्री (श्री हायी) : (क) चार ।

- (ख) २०,४८५ ।
- (ग) १३,७६६ ।
- (घ) (१) दिल्ली क्लाय मिल्स, दिल्ली ।
 - (२) स्वतंत्र भारत मिल्स, नई दिल्ली ।
 - (३) विरला काटन ृस्पिनिंग एंड वीविंग मिल्स, दिल्ली
 - (४) म्रज्ञ्घ्या क्सटाइल मिल्स लि०, दिल्ली ।

विल्ली बुकान तथा संस्थान एक्ट का उल्लंघन

^{". "} ∫श्रीक&वायः ६७. ेशीवड़ेः

क्या **अम भौर रोजगार** मंत्री यह बताने की कृपा करेंगे कि:

- (क) दिल्ली दुकान तथा संस्थान सधि-नियम का उल्लंघन करने के लिये दिल्ली के कितने दुकानदारों को पिछले तीन महीने (म्रप्रैल, मई म्रीर जून) में दंड दिये गये म्रीर उन से कितना जुमीना बसूल किया गया;
- (स्त्र) इस मिमिनयम का उल्लंधन होने के क्या-क्या कारण सरकार के ध्यान में माये हैं; मौर
- (ग) इस की रोकचाम के लिये क्य^क व्यवस्था की जा रही है ?